

Title: Introduction of the Constitution (Amendment) Bill, 1998. (Insertion of new articles 151A to 151C)

15.12.hrs.

SHRIMATI LAKSHMI PANABAKA (NELLORE): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRIMATI LAKSHMI PANABAKA (NELLORE): I introduce the Bill.
